Monthly Information Bulletin on Corporate Sector

<u>January 2018</u>

Government of India Ministry of Corporate Affairs

5th Floor, 'A' Wing, Shastri Bhawan New Delhi-110001.

HIGHLIGHTS

I. REGISTERED COMPANIES AS ON 31st JANUARY 2018

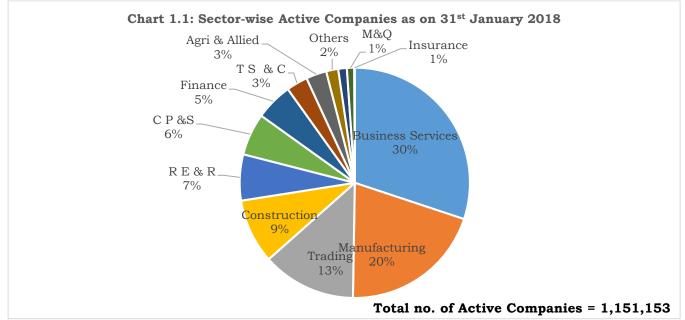
1. The total number of companies registered in the country as on 31st January 2018, stood at 1,729,363. Of them, 538,340 companies were closed; 1,184 companies were assigned dormant status as per the Companies Act, 2013; 3 companies have not filed their statutory annual filings consecutively for last two years; 5,975 companies were under liquidation; 32,597 companies were in the process of being struck-off and 111 companies were in the process of being re-activated. Taking the above into account, there were 1,151,153 active companies as on 31st January, 2018.

2. Out of the 538,340 closed companies, about 10,499 companies were liquidated/dissolved; 495,315 companies were defunct (and hence struck-off); 20,430 companies were amalgamated/merged with other companies; 7,302 companies were converted to LLP and 4,794 companies were converted to LLP and dissolved. **Table-1.1** presents the summary picture of companies count as on 31st January, 2018.

3. Out of the 1,143,292 active companies limited by shares; 1,072,257 were Private and 71,035 were Public companies, segregated into 7,247 Listed and 63,788 Unlisted Companies (**Table 1.2**).

4. State/UT-wise distribution of registered companies indicates that Maharashtra has the highest number of companies (344,164), followed by Delhi (315,336) and West Bengal (195,943). Similarly, amongst 'Active Companies', Maharashtra has the maximum number of active companies (226,993), followed by Delhi (210,831) and West Bengal (134,655) as on 31st January, 2018 (**Table-1.3**).

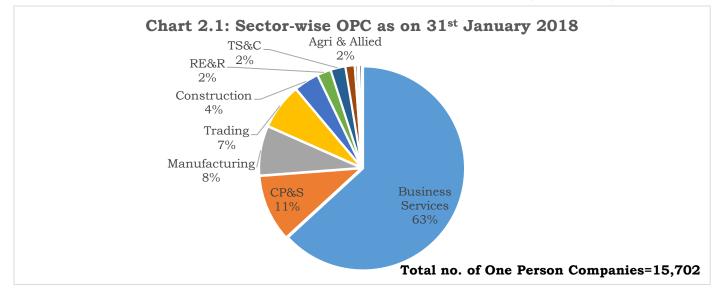
5. Economic-activity wise classification of active companies reveals that highest number of companies were in Business Services (346,498) followed by Manufacturing (232,059), Trading (151,843) and Construction (104,359). Business Services comprise of Information Technology, Research & Development and other business activities (such as law, audit & accounts and consultancy, etc.) (**Table-1.4 and Chart 1.1**).



'M&Q' is Mining & Quarrying, 'TS&C' is Transport, Storage and Communication, and 'CP&S is 'Community, Personal & Social Services', 'RE&R' is Real Estate and Renting. 19,443 active companies (Others) are having invalid Economic Activity (NIC-2004) Code.

II. ONE PERSON COMPANY

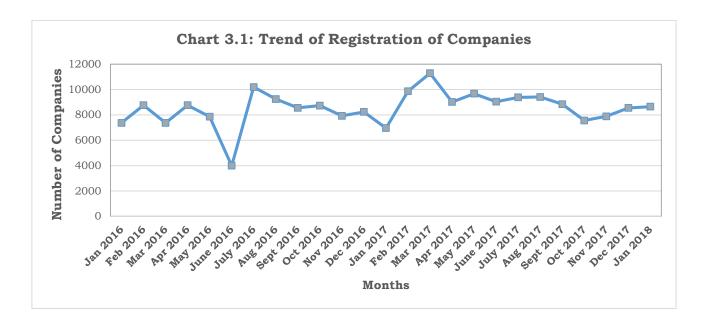
6. Up to 31st January, 2018, a total number of 15,702 One Person Companies (OPCs) were registered with collective authorized capital of Rs. 402.37 crore. Economic activity wise classification of OPCs up to 31st January, 2018 reveals that the highest number of OPCs were in Business Services (9,919) followed by Community, Personal & Social Services (1,668), Manufacturing (1,233) and Trading (1,139) (Chart 2.1). During the month of January 2018, a total of 478 OPC were registered with authorized capital of Rs. 10.57 crore. Economic activity wise classification of OPCs were registered in Business Services that highest number of 321 OPCs were registered in Business Services, followed by 46 in Community, Personal & Social Services and 41 in Manufacturing (Table 2.1).



'TS&C' is Transport, Storage and Communication, 'CP&S' is 'Community, personal & Social Services', 'RE&R' is Real Estate and Renting.

III. TREND OF REGISTRATION OF NEW COMPANIES

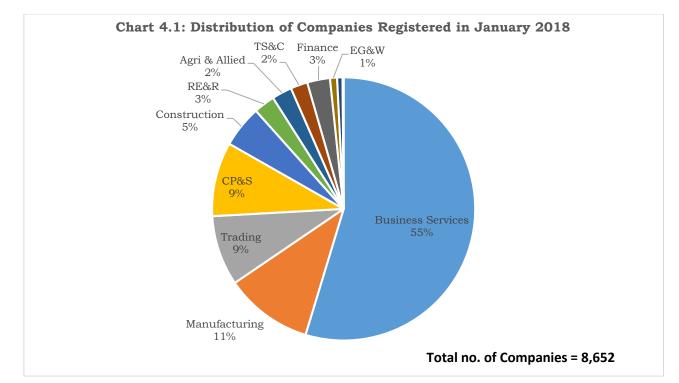
7. An analysis of registration of new companies during January 2016 to January 2018 indicates that monthly registration of companies has increased after hitting its lowest of 3,994 in April 2016 (Chart 3.1). A total of 8,652 companies were registered in January 2018 as compared to 7,367 in January 2016. An increase (1.23%) in registration of companies has been witnessed in January 2018 over the previous month (Table 3.1).



IV. REGISTRATION OF NEW COMPANIES DURING JANUARY 2018

8. During the month of January 2018 a total of 8,652 companies were registered with collective authorized capital of Rs. 11,136.73 crores. Of them 8,620 companies were registered as Companies Limited by Shares with authorized capital of Rs. 11,134.23 crores; 32 companies were registered as Limited by Guarantees with authorized capital of Rs. 2.50 crores (**Table-4.1**).

9. Economic-activity wise classification of companies registered during January 2018 (**Table-4.2 and Chart 4.1**) reveals that the predominant share of companies were in Business Services (4,731) followed by Manufacturing (936), Community, Personal & Social Services (789), Trading (746) and Construction (445).



'EG&W' is Electricity, Gas and Water, 'TS&C' is Transport, Storage and Communication, 'CP&S' is Community, personal & Social Services, 'RE&R' is Real Estate and Renting.

10. During January, 2018 1,671 (19.31%) companies were registered in Maharashtra, followed by 1,196 (13.82%) in Delhi, and 844 (9.75%) in Uttar Pradesh **(Table-4.3)**.

1	Companies Registered as on 31 st January 2018	1,729,363
2	Number of Closed Companies	538,340
i	No. of Companies Liquidated/Dissolved	10,499
ii	No. of Companies Defunct/ Struck-off (Section 248 of CA, 2013)	495,315
iii	No. of Companies Amalgamated/merged	20,430
iυ	No. of Companies Converted to LLP	7,302
υ	No. of Companies Converted to LLP and dissolved	4,794
3	Number of Companies lying dormant u/s 455 of Companies Act, 2013	1,184
4	Number of Companies not having filed statutory annual filings consecutively for two years	3
5	Number of Companies under Liquidation	5,975
6	Number of Companies which are under the process of Section 248 of the Companies Act, 2013	32,597
7	Number of Companies lying AIPG (Active in Progress)	111
	Number of Active companies	1,151,153
	Of which	
	Companies Limited by Shares	1,143,292
	Companies Limited by Guarantees	7,421
	Unlimited Companies	440

Note: 1. AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the status of company remains Active in Progress.
2. Under Section 248 of the Companies Act, 2013 Registrar of Companies is empowered to strike off the names of defunct companies. This is different from liquidation of Companies (either by Tribunal or Voluntary).

	Table 1.2 : Active Companies Limited by Shares as on 31st January 2018									
S1. No.	Companies Limited by Shares	Government	Non- Government	Total 71,035						
1	Public Limited	1,386	69,649							
	Of which-									
i	Listed	74	7,173	7,247						
ii	Unlisted	1,312	62,476	63,788						
2	Private Limited	528	1,071,729	1,072,257						
	Of which									
	One Person Company	-	15,702	15,702						
	Total	1,914	1,141,378	1,143,292						

Sl. No.	State	Registered	Closed	Annual filings not done for 2 years	Dormant u/s 455 of CA, 2013	Under Liquidation	Under Struck-off	AIPG	Active
1	A& N Islands	395	82	-	-	-	2	2	309
2	Andhra Pradesh	27,325	6,042	-	16	53	310	4	20,900
3	Arunachal Pradesh	547	257	-	1	2	57	-	230
4	Assam	10,446	3,057	-	-	14	1,122	-	6,253
5	Bihar	27,633	4,297	-	18	41	3,249	3	20,025
6	Chandigarh	13,960	5,809	1	9	57	224	-	7,860
7	Chhattisgarh	9,137	2,113	-	6	1	90	1	6,926
8	Dadra & Nagar Haveli	490	96	-	-	-	7	-	387
9	Daman and Diu	352	83	-	1	3	36	-	229
10	Delhi	315,336	98,282	-	234	786	5,196	7	210,831
11	Goa	8,138	3,355	-	4	15	653	-	4,111
12	Gujarat	93,675	28,366	-	28	605	3,074	5	61,597
13	Haryana	38,070	7,420	-	65	46	689	-	29,850
14	Himachal Pradesh	5,649	2,060	1	2	20	132	-	3,434
15	Jammu and Kashmir	4,895	2,190	-	-	17	93	-	2,595
16	Jharkhand	11,978	1,861	-	2	12	747	1	9,355
17	Karnataka	102,963	35,445	-	65	528	1,402	4	65,519
18	Kerala	46,311	15,335	-	118	302	265	2	30,289
19	Lakshadweep	14	3	-	-	-	1	-	10
20	Madhya Pradesh	35,373	13,296	-	13	86	90	-	21,888
21	Maharashtra	344,164	111,866	1	143	1,615	3,501	45	226,993
22	Manipur	603	163	-	-	-	32	1	407
23	Meghalaya	996	364	-	-	2	63	-	567
24	Mizoram	126	58	-	-	-	7	-	61
25	Nagaland	541	274	-	-	1	33	-	233
26	Odisha	22,663	7,508	-	137	61	74	-	14,883
27	Puducherry	3,023	1,762	-	1	6	19	-	1,235
28	Punjab	29,113	12,007	-	14	118	338	-	16,636
29	Rajasthan	53,399	14,618	-	22	80	2,305	1	36,373
30	Sikkim	2	-	-	-	-	-	-	2
31	Tamil Nadu	133,205	54,985	-	95	357	2,609	16	75,143
32	Telangana	95,442	25,761	-	37	228	1,449	12	67,955
33	Tripura	431	101	-	-	-	36	-	294
34	Uttar Pradesh	90,419	20,860	-	54	215	796	5	68,489
35	Uttarakhand	6,606	1,638	-	4	15	320	-	4,629
36	West Bengal	195,943	56,926	-	95	689	3,576	2	134,655

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 Note: AIPG (Active in Progress): A dormant company is allowed 21 days window period by the Ministry to complete its pending annual filings. During this period the company remains Active in Progress.
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					•	thorized Ca	pital in Rs. Crore
S1. No	Economic Activity	Number	Private Authorized Capital	Number	Public Authorized Capital	Number	Total Authorized Capital
I	Agriculture and Allied Activities	30,149	22,281.88	3,038	33,742.60	33,187	56,024.48
11	Industry	334,474	957,613.13	27,645	2,286,256.29	362,119	3,243,869.42
1	Manufacturing	212,132	544,164.44	19,927	846,815.58	232,059	1,390,980.02
i	Metals & Chemicals, and products thereof	75,327	198,464.34	8,593	321,028.07	83,920	519,492.43
ii	Machinery & Equipments	49,849	216,328.46	3,720	398,411.15	53,569	614,739.60
iii	Textiles	29,503	37,974.19	3,046	55,759.05	32,549	93,733.23
iv	Food stuffs	28,316	54,770.36	2,711	39,725.68	31,027	94,496.04
v	Paper & Paper products, Publishing, printing and reproduction of recorded media	Food stuffs28,316Paper & Paper products, Publishing, printing and reproduction of recorded13,386		943	15,819.85		
vi	Others	10,599	15,261.25	515	12,818.07	11,114	28,079.32
vii	Leather & products thereof	2,707	3,489.38	210	1,895.23	2,917	5,384.61
viii	Wood Products	2,445	3,414.44	189	1,358.50	2,634	4,772.93
2	Construction	99,280	217,980.90	5,079	261,669.56	104,359	479,650.46
3	Electricity, Gas & Water companies	12,016	156,993.30	1,834	1,117,928.65	13,850	1,274,921.95
4	Mining & Quarrying	11,046	38,474.49	805	59,842.51	11,851	98,317.00
III	Services	696,815	973,434.34	39,589	1,547,608.16	736,404	2,521,042.49
1	Business Services	335,382	363,516.45	11,116	588,411.42	346,498	951,927.87
2	Trading	145,072	205,555.40	6,771	111,848.47	151,843	317,403.87
3	Real Estate and Renting	70,846	89,529.03	3,707	37,865.77	74,553	127,394.80
4	Community, personal & Social Services	63,965	78,123.98	4,109	137,179.90	68,074	215,303.88
5	Finance	47,943	169,193.08	12,130	341,673.77	60,073	510,866.85
6	Transport, storage and Communicatio ns	32,899	64,925.77	1,585	281,226.71	34,484	346,152.49
7	Insurance	708	2,590.63	171	49,402.11	879	51,992.74
IV	Others	16,196	41,689.59	3,247	137,284.93	19,443	178,974.52

	Table 2.1: Economic Activity-wise One Person Company (Authorized Capital in Rs. Lakh)									
S1.		Up to 3	1.01.2018	During January 2018						
No.	Economic Activity	Number	Authorized Capital	Number	Authorized Capital 3.00					
I	Agriculture and Allied Activities	230	830.80	3						
II	Industry	1,967	6,931.25	61	223.10					
1	Manufacturing	1,233	4,190.90	41	117.10					
2	Construction	624	2,378.85	18	104.00					
3	Electricity, Gas & Water companies	68	235.50	2	2.00					
4	Mining & Quarrying	42	126.00	-	-					
III	Services	13,503	32,445.11	414	831.05					
1	Business Services	9,919	21,725.84	321	647.85					
2	Community, personal & Social Services	1,668	4,215.65	46	93.50					
3	Trading	1,139	3,790.47	33	68.00					
4	Real Estate and Renting	341	1,145.30	7	16.00					
5	Transport, storage and Communications	367	1,015.85	7	5.70					
6	Finance	67	532.00	-	-					
7	Insurance	2	20.00	-	-					
IV	Others	2	30.00	-	-					
	Total	15,702	40,237.16	478	1,057.15					

Table 3.1: Number of Companies Registered during the months									
Month	Public Companies	Private Companies	Total Companies						
January 2016	150	7,217	7,367						
February 2016	177	8,587	8,764						
March 2016	283	7,578	7,861						
April 2016	48	3,946	3,994						
May 2016	178	10,017	10,195						
June 2016	157	9,095	9,252						
July 2016	162	8,391	8,553						
August 2016	162	8,572	8,734						
September 2016	135	7,788	7,923						
October 2016	107	6,435	6,542						
November 2016	123	6,178	6,301						
December 2016	154	8,078	8,232						
January 2017	126	6,832	6,958						
February 2017	175	9,688	9,863						
March 2017	615	10,678	11,293						
April 2017	135	8,884	9,019						
May 2017	161	9,512	9,673						
June 2017	146	8,899	9,045						
July 2017	153	9,233	9,386						
August 2017	161	9,252	9,413						
September 2017	151	8,698	8,849						
October 2017	146	7,410	7,556						
November 2017	130	7,755	7,885						
December 2017	176	8,371	8,547						
January 2018	174	8,478	8,652						

	Table 4.	1: Registrat	ion of New Companie	es during Ja	•	orized Capi	tal in Rs. Lakhs)		
S1. No.	Category	G	overnment	Non-G	overnment		Total		
1		Number	Authorized Number Capital		Authorized Capital	Number	Authorized Capital		
	Company Limited by Shares	5	1,000,310.00	8,615	113,113.03	8,620	1,113,423.03		
i	OPC	-	-	478	1,057.15	478	1,057.15		
ii	Private	-	-	7,974	76,948.18	7,974	76,948.18		
iii	Public	5	1,000,310.00	163	35,107.70	168	1,035,417.70		
2	Company Limited by Guarantee	-	-	32	250.00	32	250.00		
i	Private	-	-	26	-	26	-		
ii	Public	-	-	6	250.00	6	250.00		
	Total	5	1,000,310.00	8,647	113,363.03	8,652	1,113,673.03		

Table 4.2: Activity-wise New Companies Registered during January 2018 (Authorized Capital in Rs. Lakhs)													
			Govern	ment			Non-Government						
S1.			Private Authorized		Public Authorized	1	Private Authorized		Public Authorized	Total Authorized			
No.	Economic Activity	No.	Capital	No.	Capital	No.	Capital	No.	Capital	No.	Capital		
_	Agriculture and												
I	Allied Activities	-	-	-	-	209	2,448	4	511.00	213	2,958.70		
п	Industry	-	-	2	300.00	1,481	15,293.31	31	807.00	1,514	16,400.31		
1	Manufacturing	-	-	-	-	922	11,158.01	14	84.00	936	11,242.01		
	Metals & Chemicals, and products												
i	thereof	-	-	-	-	201	1,662.70	9	13.00	210	1,675.70		
ii	Machinery & Equipments	-	-	-	-	219	3,128.20	1	50.00	220	3,178.20		
iii	Food stuffs	-	-	-	-	220	2,031.30	1	5.00	221	2,036.30		
iv	Others	-	-	-	-	80	756.60	-	-	80	756.60		
v	Textiles	-	_	_	-	111	1,129.20	3	16.00	114	1,145.20		
	Paper & Paper products, Publishing, printing						1,123.20		10.00		1,113.20		
vi	and reproduction of recorded media	-	-	-	-	59	2,129.01	-	-	59	2,129.01		
vii	Leather & products thereof	-	-	-	-	17	97.00	-	-	17	97.00		
viii	Wood Products	-	-	-	-	15	224.00	-	-	15	224.00		
2	Construction	-	-	1	100.00	442	3,385.20	2	10.00	445	3,495.20		
3	Electricity, Gas & Water Companies	-	-	-	-	63	326.10	12	16.00	75	342.10		
4	Mining & Quarrying	-	-	1	200.00	54	424.00	3	697.00	58	1,321.00		
ш	Services	-	-	3	1,000,010.00	6,788	60,264.32	134	34,039.70	6,925	1,094,314.02		
1	Business Services	-	-	1	5.00	4,694	35,705.87	36	24,927.70	4,731	60,638.57		
2	Trading	-	-	-	-	741	7,096.85	5	21.00	746	7,117.85		
3	Community, personal & Social Services	-	-	1	5.00	785	7,042.50	3	20.00	789	7,067.50		
4	Real Estate and Renting	-	-	-	-	222	2,131.59	3	220.00	225	2,351.59		
	Transport, storage and												
5	Communications	-	-	1	1,000,000.00	179	1,667.51	1	5.00	181	1,001,672.51		
6	Finance	-	-	-	-	157	6,438.00	85	8,746.00	242	15,184.00		
7	Insurance	-	-	-	-	10	182.00	1	100.00	11	282.00		
	Total	-	-	5	1,000,310.00	8,478	78,005.33	169	35,357.70	8,652	1,113,673.03		

	Table 4.3: State/UT-wise Registration of Companies during January 2018											
		d Capital i	n Rs. Lakhs) Total									
			Private	rnmen	t Public	Non-Gov Public Private			Public		Total	
S1. No	State/UT- Wise	Authorized		No.	Authorized		Authorized Capital	No.	Authorized Capital	No.	Authorized Capital	
1	A&N Islands	-	-	-	-	7	55.00	-	-	7	55.00	
2	Andhra Pradesh	-	-	-	-	176	1,532.00	2	15.00	178	1,547.00	
3	Arunachal Pradesh	-	_	-	-	3	61.00	-	_	3	61.00	
4	Assam	-	-	-	-	35	279.30	1	5.00	36	284.30	
5	Bihar	-	_	-	_	283	2,757.50	6	55.00	289	2,812.50	
6	Chandigarh	-	-	-	-	27	100.50	1	5.00	28	105.50	
7	Chhattisgarh	-	-	-	-	41	477.00	1	5.00	42	482.00	
8	Dadra & Nagar Haveli	-	_	-	_	1	1.00	-	-	1	1.00	
9	Daman and Diu	_	_	-	-	-	-	_	_	-	-	
10	Delhi	-	-	2	1,000,005.00	1,185	13,851.52	9	192.00	1,196	1,014,048.52	
11	Goa	-	-	-	-	17	77.00	1	5.00	18	82.00	
12	Gujarat	-	-	-	-	381	1,919.25	7	712.00	388	2,631.25	
13	Haryana	-	_	-	-	392	2,369.34	2	10.00	394	2,379.34	
14	Himachal Pradesh	-	_	1	5.00	32	175.50	-	-	33	180.50	
15	Jammu and Kashmir	-	-	-	-	28	60.00	-	-	28	60.00	
16	Jharkhand	-	-	-	-	110	2,267.50	3	20.00	113	2,287.50	
17	Karnataka	-	-	-	-	793	7,798.66	4	20,510.00	797	28,308.66	
18	Kerala	-	-	-	-	359	2,789.60	7	68.00	366	2,857.60	
19	Madhya Pradesh	-	-	-	-	192	1,488.71	4	225.00	196	1,713.71	
20	Maharashtra	-	-	1	100.00	1,616	11,646.98	54	5,156.00	1,671	16,902.98	
21	Manipur	-	-	-	-	8	36.00	-	-	8	36.00	
22	Meghalaya	-	-	-	-	1	1.00	-	-	1	1.00	
23	Mizoram	-	-	-	-	2	11.00	-	-	2	11.00	
24	Nagaland	-	-	-	-	2	2.00	-	-	2	2.00	
25	Odisha	-	-	1	200.00	163	1,610.50	1	10.00	165	1,820.50	
26	Puducherry	-	-	-	-	9	28.00	-	-	9	28.00	
27	Punjab	-	-	-	-	83	389.10	1	5.00	84	394.10	
28	Rajasthan	-	-	-	-	232	2,709.10	9	70.00	241	2,779.10	
29	Tamil Nadu	-	-	-	-	504	6,759.55	14	6,140.50	518	12,900.05	
30	Telangana	-	-	-	-	517	5,068.92	2	210.00	519	5,278.92	
31	Tripura	-	-	-	-	4	71.00	1	5.00	5	76.00	
32	Uttar Pradesh	-	-	-	_	814	4,477.51	30	381.20	844	4,858.71	
33	Uttarakhand	-	-	-	-	72	425.00	2	18.00	74	443.00	
34	West Bengal	-	-	-	-	389	6,709.30	7	1,535.00	396	8,244.30	
	Total	-	-	5	1,000,310.00	8,478 *****	78,005.33	169	35,357.70	8,652	1,113,673.03	

Table 4.3: State/UT-wise Registration of Companies during January 2018
